

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2027 TO BE ANSWERED ON: 06.12.2024

Black Marketing of DAP

2027: SHRI RAMPRIT MANDAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether there is huge shortage of DAP fertilizer during the current sowing season in the country, if so, the reasons therefor;
- (b) whether the farmers are compelled to pay double price to procure DAP fertilizer due to its black marketing in the country; and
- (c) if so, the details of the steps taken/proposed to be taken by the Government to check black marketing and ensure adequate availability of fertilizers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): The requirement of DAP in the country for the ongoing Rabi 2024-25 season, as per the assessment by Department of Agriculture & Farmers Welfare, is 52.05 LMT. Against the pro-rata requirement, for the period 01.10.2024 to 03.12.2024, of 35.52 LMT, 38.27 LMT of DAP has been made available across the States. Further, the sales of DAP during the said period is 29.22 LMT and the States are having closing stock of 9.05 LMT of DAP.

(b) & (c): Fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing, hoarding and smuggling as per provisions of EC Act. Any complaint received at Department of Fertilizers level regarding black marketing/over-pricing of fertilizers is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.
